LOK SABHA DEBATES

LOK SABHA

Thursday, August 7, 1975/Sravana 16, 1897 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR AUTOMOBILES, ETC. FOR 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND (SHRI C. CIVIL SUPPLIES A. GEORGE). I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Automobiles. Automobile Ancillary Industries, Transport Vehicles Industries, Tractors, Earth-moving Equipment and Internal Combustion Engines for the year 1973-74, under sub-section (4) of section 7 of the industries (Development and Regulation) Act, 1951. [Placed in Library, See No. LT-9929/751.

GUJARAT AND DADRA AND NAGAR HAVELI RICE (EXPORT) AND PADDY (MOVE-MENT CONTROL) ORDER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table a copy of the Gujarat and Dadra and Nagar Haveli Rice (Export) and Paddy (Movement Control) Order, 1975 (Hindi and English versions) published in Notification No. G.S.R. 425(E) in Gazette of India dated the 24th July, 1975 under sub-section (6) of section 3 of the Commodities Act, Essential [Placed in Library. See No. LT-9930/75].

1224 LS-1.

LEVY OF FEES (CUSTOMS DOCUMENTS)

AMENDMENT REGULATIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of the Levy of Fees (Customs Documents) Amendment Regulations, 1975 (Hindi and English versions) published in Notification No. S.O. 409 (E), in Gazette of India dated the 2nd August, 1975, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-9931/75].

NOTIFICATIONS UNDER MOTOR VEHICLES
ACT AND TWO STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRI-VEDI): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—
 - (i) The Delhi Motor Vehicles (First Amendment) Rules, 1975 published in Notification No. SECE. 3(11)/73-Tpt./4181 in Delhi Gazette dated the 21st March, 1975, together with an explanatory memorandum.
 - (ii) The Delhi Motor Vehicles (Second Amendment) Rules, 1975 published in Notification No. SECE. 3 (45) /74-Tpt./4369, in Delhi Gazette dated the 29th March, 1975 together with an explanatory memorandum.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-9932/75].